

### **Faulty Dwarka flyover**

110. SHRI RAMDAS AGARWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has carried out any study for the faulty four kilometre Dwarka Flyover constructed over the Delhi-Rewari railway crossing three years ago which has claimed nine deaths on the stretch in one week recently on account of disastrous planning by DDA;

(b) if so, the findings of the study team in this regard indicating also whether the persons found guilty were taken to task; and

(c) the preventive measures that Government has taken so far to stop such accidents on Palam-Dwarka flyover in future?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir. The Delhi Development Authority (DDA) has, however, informed that the Dwarka flyover was constructed over the Delhi-Rewari railway crossing after a proper study by the Feasibility Consultant. DDA has informed that the accidents have not occurred on account of disastrous planning but because of over-speeding and negligence on part of drivers.

(b) Does not arise in view of (a) above.

(c) DDA has further informed that based on the recommendations of the Unified Traffic and Transportation Infrastructure (Planning and Engineering) Centre, DDA, the following preventive measures have been taken for the future:

(i) Additional warning-signs in the accident prone area have been placed in consultation with the Traffic Police.

(ii) Reflectors speed strips have been painted.

(iii) Soft speed breakers have been provided.

(iv) Reflector strips have been provided on the railings of crash barriers.

### **Irrigated land**

111. DR. GYAN PRAKASH PILANIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total area in hectares/percentage of irrigated land over the total area of agricultural land, State-wise;

(b) of the irrigated land, how much is by surface water and groundwater, State-wise; and

(c) out of target of 2.85 million hectares fixed for creation of irrigation potential during 2007-08, what has been achieved, so far?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) The State-wise details in respect of (a) total agriculture land, (b) net irrigated land and (c) Percentage of net irrigated land over agriculture land and